

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

No. 09/2020/R&S

Ranchi, Dated the 17<sup>th</sup> May, 2020

The Court has been pleased to suspend the Rule 228 of the High Court of Jharkhand Rules, 2001 and Rule 470 of the Civil Court Rules of the High Court of Jharkhand with immediate effect until further order.

By order of the Court

Sd/-  
(Ambuj Nath)  
**Registrar General**